

(b) Loans from Nationalised Banks under Differential rate of Interest Scheme.

(c) Allotment of public telephone booths.

(d) Reservation in distribution of petrol pumps, kerosene depots, etc.

During the last 3 years, the following physically handicapped persons including blind were placed in Employment by Employment Exchanges;

	Employment provided
1988	5475
1989	3949
1990	3936

Special Recruitment Drive for the Handicapped

Government have launched special recruitment drive in 1987, 1988 and 1990 and approximately 1000 hearing handicapped and visually handicapped persons have been given placement in Central Government Offices, Central Public Undertakings and Banks etc.

The special drive is intended to clear the backlog of vacancies reserved for the handicapped.

Amendment in Divorce Law

3312. SHRI B. K. HARIPRASAD: Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware of the reports of pathetic plight of women suffering from epilepsy as brought out by the noted commentator and analyst Neelam Mathews in the Hindustan Times of 30th May, 1992;

(b) whether Government are aware that there is a sizable number of

women who have been divorced on account of legal provisions to that effect; and

(c) whether the matter will be examined as a social issue and the law on divorce suitably amended?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Committees Boards under the Ministry of Welfare

3513. SHRI SUBRAMANIAN SWAMY: Will the Minister of WELFARE be pleased to state:

(a) the names of the various Committees/Boards at various levels and in the various public sector organisations under the Ministry in which non-official members from the public are nominated or elected to represent various interests;

(b) how many of these Committees/Boards have been constituted and the names and addresses of the members on each of these committees;

(c) what is the present tenure of each of the committees that have been constituted; and

(d) by when the other committees which have not been constituted, are likely to be constituted?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (d) A Statement is laid on the Table of the House. (See Appendix CLXIV, Annexure No. 57).

Helpage home for the aged persons

3514. SHRI TINDIVANAM G. VENKATRAMAN:
SHRI J. S. RAJU:

Will the Minister of WELFARE be pleased to state:

(a) whether there is any plan to open "Helpage" homes for the aged persons; and